NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/51/2016

NAME OF THE PETITIONER(S)

: RADHAKRISHNAN BABUNIRMALA

NAME OF THE RESPONDENT(S)

: PRECISE LIMBUS EYE CARE PVT LTD &1

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL) DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

· SUMITACIARWAL For Applicant/ FORKSR& CO. Prafform

Goranath Menn

ORDER

Counsel representing the Counsel for the Petitioner present. Counsel for Respondent also present. Representing Counsel for the Petitioner submitted that time be granted for causing presence of his senior for the purpose of argument in relation to the interim prayer. At request, time is enlarged. In the meantime, the order dated 16.11.2017 is extended till next date of hearing. Put up on 15.12.2017 at 10.30 A.M.

> -Sd-**MEMBER (JUDICIAL)**

ghk